

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) A formal agreement as such was not signed between the two countries. Representatives of the India Meteorological Department and U.S.S.R. State Committee of Hydrometeorology and Control of Natural Environment held meetings. Discussions at the meetings were recorded as formal minutes and were signed by the leaders of two delegations on 1st April, 1981.

(c) The two delegations discussed a number of Projects in the field of meteorology on which future collaboration could be built up. A programme for the exchange of Scientists between India and U.S.S.R. was drawn up along with a programme for exchanging scientific results and discussing future research on the Monsoon, environmental protection and the meteorology of the Tropics.

चिट फंड कम्पनियों द्वारा भविष्य निधि जमा किया जाना

10375. श्री तारिक अनवर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) देश की उन चिट फंड कम्पनियों के क्या नाम हैं जिन्होंने अभी तक भविष्य निधि जमा नहीं की है। उनकी कितनी शाखाओं में भविष्य निधि जमा नहीं की गई है और प्रत्येक मामले में ब्यौरा क्या है;

(ख) क्या सरकार ने इस सम्बन्ध में कोई कार्यवाही की है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं और यदि हाँ, तो तत्सम्बन्धी ब्यौरा क्या है ?

वित्त मंत्रालय में उप मंत्री (श्री मंगन भाई बारोड): (क) से (ग). यथा उपलब्ध सूचना इकट्ठी की जा रही है और वह सभा पटल पर रख दी जाएगी।

Seizure of Contraband Foreign Goods by U.P. Police in Lucknow

10376. DR. V. KULANDAIVELU: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a number of seizures of contraband foreign goods were effected in various raids conducted by U.P. Police in different parts of Lucknow city during January and February, 1981, as reported in the local newspapers during the period;

(b) if so, whether Government have any evidence of connivance of the staff of the Customs, Lucknow with the smugglers of the city; and

(c) if so, what action is being proposed to be taken by Government against the officers at fault?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) According to reports received by Government, the U.P. Police authorities detected six cases of smuggling involving goods totally valued at about Rs. 9,300 in Lucknow during January and February, 1981.

(b) No, Sir.

(c) Does not arise.

Setting up of Public Sector Industries in Haryana

10377. SHRI CHIRANJI LAL SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether Haryana State has not been allocated any medium or large scale industries so far and the State has been neglected for setting up public sector industries;

(b) if so, the reasons therefor; and

(c) the effective measures which Government propose to take to remove this genuine grievance of Haryana?